

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

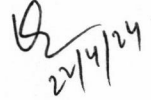
Dated Guwahati the 22nd April, 2024

No. HC.XXXVII-10/2024/103/R. Cell ##### The Gauhati High Court has been pleased to notify that the following 2 (two) Grade-III officers are recommended for promotion to Grade-II of Nagaland Judicial Service *in seriatim*.

Sl. No.	Name of the Officer	Present Place of posting
1.	Smti Khrievono Seletsu	Civil Judge (Jr.Divn.) /Judicial Magistrate 1 st Class, Court No. 1, Dimapur
2.	Smti Cheliam Khamniungan	Civil Judge (Jr.Divn.) / JudicialMagistrate 1 st Class, Zunheboto

The above select list shall remain valid till 31st March, 2025.

By Order,



(U. Rajkhowa)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell,
Gauhati High Court, Guwahati-1

Memo No.HC.XXXVII-10/2024/103A/R. Cell

Dated 22.04.2024

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin./ Judicial/ Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.
4. Registrar, Gauhati High Court, Kohima Bench, Kohima for information and necessary action.
5. Joint Registrar (_____), Gauhati High Court, Guwahati.

6. Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. Project Manager for uploading the Notification in the official website of the High Court, immediately, under the caption "**Notification dated 22-04-2024 regarding select list in connection with regular promotion from Grade-III to Grade-II of Nagaland Judicial Service**" with a scroll in the home page.
9. P.S. to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
10. P.S. to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
11. Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.


22/4/24

(U. Rajkhowa)
Registrar (Vigilance)-cum-
In Charge, Recruitment Cell,
Gauhati High Court, Guwahati-1